Annex I (See para 12)

## Format of Negotiable Certificate of Deposit (CD)

romat of Regulatio Continuate of Deposit (CD)					
Name of the Ba	ank / Institution				
No.					
			Rs		
			Dated	Dated	
	NEGO	OTIABLE CERTIFICATE	OF DEPOSIT		
r	months / days a	ofter the date hereof,	<name of="" td="" th<=""><td>e Bank /</td></name>	e Bank /	
Institution>	, at _	<name of="" td="" the<=""><td colspan="3">ame of the place&gt;, hereby</td></name>	ame of the place>, hereby		
promise to pay	to	_ <name depositor="" of="" the=""> or order the sum of</name>			
Rupees <in words=""> only, upon presentation and surrender of</in>				surrender of	
this instrument	at the said place	ce, for deposit received.			
		For <i< td=""><td>Name of the institution</td><td><b>-</b></td></i<>	Name of the institution	<b>-</b>	
Date of maturit	V	without days of grace.			
Date of matarit	у	without days of grace.			
	Instructions	Endorsements	Date		
	1.	1.			
		2.			
		3.			
		4.			
		5.			